

Estates in Delhi/New Delhi have been reclassified on the basis of revised plinth area fixed by Government in August, 1975. As a result, officers will now get a smaller house than what they would have got before. The revised entitlement is indicated below:

Type of Residence	Entitlement
A	Less than Rs. 260/ p. m.
B	Less than Rs. 500/ p. m. but not less than Rs. 260/ p. m.
C	Less than Rs. 1000/ p. m. but not less than Rs. 500/ p. m.
D	Less than Rs. 1500/ p. m. but not less than Rs. 1000 p.m.
E	Less than Rs. 2000/ p.m. but not less than Rs.
E—I	Less than Rs. 2750/ p. m. but not less than Rs. 2000/ p. m.
E—II	Less than Rs. 3000/ p. m. but not less than Rs. 2750/ p. m.
E—III	Rs. 3000/ p. m. and above.

Broadly, the revised plinth area of types A to E are 365 Sft., 484 Sft., 600 Sft., 900 Sft. and 1700 Sft.

It has been decided in September 1978 to revise the plinth area of types A, B & C quarters to 300 Sft., 350 Sft and 425 Sft. respectively for future construction. These quarters of the revised plinth areas will, however, be given to the Government employees in 1980. At the moment, therefore, the proposal is not likely to affect the expectation of the Central Govt employees.

Scheme for flood protection

102. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that a scheme for flood control amounting

to Rs. 17.27 crores has been prepared by the working group set up by his Ministry; and

(b) if so, what are the details thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b) The Government had set up an Working," Group to prepare an action plan for flood control. The report of the Working Group is still under consideration of the Government.

H.U.D.C.O.'s housing schemes

103. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what is the number of housing schemes under operation by the Housing Urban Development Corporation at present; and

(b) what is the amount which has been sanctioned by H.U.D.C.O to various States in the year 1978-79 in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Uptill now Housing. & Urban Development Corporation has sanctioned 876 housing, plotted development, etc, and 14 building material schemes.

(b) The State-wise details of loan sanctioned by Housing & Urban Development Corporation during 1978-79 for schemes of housing and plotted

development etc. are given in the Statement.

Statement

State-wise details of Schemes sanctioned by Housing and Urban Development Corporation during 1978-79 for Housing and Plotted Development etc.

As on 31-1-1979	
States	Loan sanctioned during 1978-79. (Rupees in Crores.)
Andhra Pradesh	4.32
Bihar	2.16
Gujarat	10.31
Haryana	2.41
Himachal Pradesh.	1.54
Jammu & Kashmir	0.33
Karnataka	4.27
Kerala	6.21
Madhya Pradesh.	4.49
Maharashtra	4.87
Orissa	9.05
Punjab	1.71
Rajasthan	9.36
Tamil Nadu	7.85
Uttar Pradesh	11.99
West Bengal.	1.46
<i>Union Territories.</i>	
Chandigarh	3.56
Delhi	2.33
Goa, Daman and Diu	0.11
TOTAL.	87.33

Construction of Auto-Exchange Building in Andhra Pradesh

104. SHRI GHOSE MOHIUDDIN SHEIKH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that an automatic exchange building has been constructed in Nellore in Andhra Pradesh;

(b) whether it is also a fact that the equipments meant for this exchange have been diverted and the exchange could not function; and

(c) if so, what are the reasons for diverting the equipment?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes, Sir.

(b) No, Sir. The equipment supplies are to commence shortly.

(c) Does not arise.

Change in the name of the J.N.U.

105. SHRI VITHAL GADGIL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether there is any proposal under Government's consideration to change the name of Jawaharlal Nehru University; and

(b) if so, what are the reasons for the same?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) No, Sir.

(b) Does not arise.

Flood assistance to West Bengal

106. SHRI SANKAR GHOSE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the West Bengal Government have made a complaint to the Central Government about the rate and amount of flood assistance released so far and

(b) if so, what action Government have taken thereon?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) West Bengal Government have asked for additional Central assistance over and above the amount sanctioned so far for meeting the situation caused by floods.

(b) In response to the request of the State Government, a Central Team visited West Bengal during the 15th to the 17th February, 1978, reviewed the progress of expenditure and held discussions with State Government officials. The Central Team